

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI

O.A.No.116 of 2025 (SZ)

IN THE MATTER OF

Tribunal on its own motion **SUO MOTU**
based on the News Item in 'The Times of
India' Newspaper, dt: 28.05.2025,
**“Residents blame Metrowater for
polluted lake; officials cite
encroachments”.**

AND

Chennai Metropolitan Water Supply and Sewerage Board,
Chennai and Ors.

...Respondents

STATUS REPORT FILED BY THE 1ST RESPONDENT



THROUGH
M/S. GAUTAM S. RAMAN
COUNSEL FOR 1ST RESPONDENT

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S.NO	DATE	DESCRIPTION	PG NO
1.	08.01.2026	Status Report filed by the CMWSSB	1

Dated at Chennai on this the 8th day of January, 2026



Counsel for 1st Respondent

BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE) AT CHENNAI

Original Application No.116 of 2025

Between

Tribunal on its own motion Suo Motu News item
appearing in The Times of India dated 28.05.2025
titled "Residents Blame Metro Water for Polluted Lake;
Officials Cite Encroachments".

... Applicant

and

1. The Chennai Metropolitan Water Supply & Sewerage Board,
Rep. by its Managing Director,
No.1, Pumping Station Road,
Chintadripet, Chennai-2
Ph. No. 044-2845 9000
E-mail Id: md@cmwssb.in
2. Tamil Nadu Pollution Control Board,
Represented by its Member Secretary,
No. 76, Anna Salai, Guindy, Chennai 600 032.
Ph. No. 044-22353134-139
E-mail Id: tnpcb-chn@gov.in
3. Ministry Of Environment Forest And Climate Change Through Its
Regional Office , 1 st Floor, Additional Office Block for GPOA,
Shastri Bhawan Haddows Road,
Nungambakkam, Chennai -600006
4. Water Resources Department,
Rep. by its Secretary,
Public Works Department (PWD) complex, Chepauk, Chennai - 600 005
5. The Commissioner,
Greater Chennai Corporation,
Ripon Building,
Chennai – 600 003.

... Respondents



Superintending Engineer (South)
Chennai Metropolitan Water Supply & Sewerage Board,
Chintadripet, Chennai-600 002.

REPORT OF THE 1st RESPONDENT

I, Tmt. H.S Kalyani daughter of H Silvester D'Cruz Hindu, aged about 56 years, presently working as Superintending Engineer in Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB) having office at No.1, Pumping Station Road, Chintadripet, Chennai -2 do hereby solemnly affirm and sincerely state as follows:

1. I am the Superintending Engineer (South) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB) and as such, I am well acquainted with the facts of the case from the connected files and available records in this Board.
2. I respectfully submit that I am filing this report, pursuant to the Suo Motu registered by the Southern Zone of the National Green Tribunal, Chennai as Original Application No.116 Of 2025 based on the news item published in "The Times of India" dated 28.05.2025 titled " Residents Blame Metro Water for Polluted Lake; Official cite Encroachments".
3. I humbly submit that the Velachery lake is situated in Depot 177 and the entire areas abutting to Velachery Lake are fully covered with Underground sewerage system. The sewage generated in this area are conveyed through a gravity sewer system to the nearby Four no's of sewage pumping stations viz., Periyar Nagar SPS, AGS Colony SPS, Sector V SPS and Lakshmi Nagar SPS. The sewage collected at the above locations are pumped to Perungudi Sewage treatment plant for final treatment and safe disposal.
4. I humbly submit that the Underground sewerage system in this area is being maintained properly with periodical preventive maintenance works like desilting of machine holes chambers and flushing of sewer gravity mains with adequate numbers of mechanized equipment like High

H.S. Kalyani

Superintending Engineer (South)
Chennai Metropolitan Water Supply & Sewerage Board,
Chintadripet, Chennai-600 002.

pressure Jet rodding machines and High speed super suckers to avoid issues of sewer obstruction/ overflow.

5. I humbly submit that the details of sewage collected and disposed from the area abutting to Velachery lake is furnished below:-

Sl.No	Name of the Sewage pumping station	Installed Capacity of SPS in MLD	Average Quantity of Sewage Pumped in MLD during		Remarks
			Normal Period	Monsoon period (2025)	
1	Periyar Nagar SPS	5.50	3.8	4.8	Located at Northern side of the Lake collects sewage generated from Bhavani Nagar, Kakkan Nagar, Sastri Nagar and Ambedkar Nagar in Depot 177.
2	Sector V SPS	6.91	3.6	5.4	Located at Eastern side of the lake collects sewage generated from TNHB colony, NGO & Telephone Colony, Secretariat colony in Depot 177.
3	AGS Colony SPS	15.21	9.7	14.0	Located at Southern side of the lake collects sewage generated from Venkateswara Nagar, MGR Nagar, Andal Nagar, Mahalakshmi Nagar, EB Colony, LH Nagar etc., in Depot 177
4	Lakshmi Nagar SPS	5.50	3.2	4.9	Located at Western side of the lake collects sewage generated from Lakshmi Nagar, Gangai Nagar, Gasi Nagar, Asthalakshmi Nagar etc. in Depot 177
5	Brahmin	1.80	0.30	0.50	Located at Southern side of the

H.S. Kalipanni
 Superintending Engineer (South)
 Chennai Metropolitan Water Supply & Sewerage Board,
 Chintadripet, Chennai-600 002.

	Street sps				lake collects sewage generated from Throwpathy Amman kovil street,lakshipuram,Rajalakshmi Nagar etc. in Depot 177
	Total Quantity in MLD	34.92	20.60	29.60	

6. I humbly submit that in order to avoid illegal discharge of sewer into the storm drains, the Board is adopting various measures to provide sewer service connections to the household and other commercial buildings through Online Sewer service connection and Connections for Economically weaker section (EWS) with quick and hassle-free application procedure to effect immediate sewer connection.
7. I humbly submit that further to avoid leakage of sewer pipes inside the storm drains, periodical inspection on regular basis is being carried out by the depot staff to identify and rectify the damaged sewer services caused by other utility agencies.
9. I humbly submit that as part of preventing sewer leak in to Velachery Lake by CMWSSB, mitigation measures for 3 Nos of sewage outfalls on both sided of the Velachery Lake by providing interception and Diversion arrangements has been taken up and completed by CMWSSB.

Sl.no	Description of Work	Status of Works
1	Mitigation of sewer outfall by Providing sewer pumping main from Kakkan Nagar main road, Providing Gravity Sewer main from Bhavani Nagar, Sastri Nagar and Dr.Ambedkar Nagar upto Periyar Nagar SPS in Depot 177.	Completed
2	Mitigation of sewer outfall by Providing sewer pumping main from 100Feet road (Near Hotel Guptha Bhavan) Outfall upto Sector V Sewage pumping station in Depot 177, Area XIII	Completed
3	Mitigation of sewer outfall by Intercepting Raj Bhavan Canal and diversion to Sector V Sewage pumping station in Depot 177, Area XIII.	Completed

H. S. Kalyani
 Superintending Engineer (South)
 Chennai Metropolitan Water Supply & Sewerage Board,
 Chintadripet, Chennai-600 002.

- 10.I humbly submit that, a total of 1889nos of sewer connections have been effected to the residents located around this lake based on assessment of GCC and including EWS category for safe collection and disposal of sewage.
- 11.I humbly submit that, in compliance to the direction of the Hon'ble High court in W.P.No.22163 of 2018, dated 27.01.2022, no service connection has been effected in the above restricted area.
- 12.I humbly submit that the Revenue officials have identified 1840 more buildings as encroachment (on the both sides of the lake bund) in the water body and issued Notice. The encroachers have not been provided with sewer service connections by the Board after the direction of the Hon'ble High Court in W.P.No.22163 of 2018, dated 27.01.2022. These encroachers are using the common public convenience facility being maintain by the Greater Chennai Corporation (GCC) at this area for their daily needs.

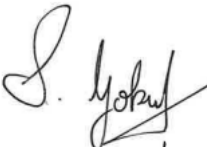
It is therefore humbly prayed that this Hon'ble Court (Southern Zone) may be pleased to accept my response on behalf of the Board and thus render Justice.

Solemnly affirmed at Chennai
On this 08th day of Janurary, 2026
and signed his name in my presence


Superintending Engineer (South)
Chennai Metropolitan Water Supply & Sewerage Board,
Chintadripet, Chennai-600 002.

Before me

Advocate: Chennai


Ms. 6742/2021

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